

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I CHANDIGARH BENCH, CHANDIGARH**

Item 28

**IA No. 1314/23
In
C BIFR Case No. 342/2003 & 45/2005
(Disposed of)
Under Section 252 IBC 2016
R 11 NCLT 2016**

In the matter of:-

M/s Super Polyfabriks Ltd		...Petitioner
	Vs.	
Ministry of Corporate Affairs & Ors		...Respondent

Due to paucity of time, the matter could not be taken up today, hence adjourned to 23.11.2023, higher on board.

**Sd/-
Court Officer**

November 10, 2023
TNV